

**IN THE HON'BLE COURT OF NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH, NEW DELHI.**

No. 1003 NGT Cell/South District, dated New Delhi, the 8/12 /2023.

M.A. No. 104/2023

IN

Original Application No. 902/2022

In the matter of:

Saurabh Sejwal	Applicant
Versus	
Govt. of NCT of Delhi	Respondent

Subject: - Regarding action taken report in terms of above said matter.

Sir,

It is submitted that the applicant has filed the application with the issues that some people have illegally occupied land belong Delhi Development Authority and are operating dairy farming activities thereon, discharging cattle waste in an unscientific manner causing huge pollution, affecting health of the people residing in the nearby area. Several times complaints were also made to the concerned authorities but no action has been taken. In this regard Hon'ble NGT was satisfied that the matter needs consideration and hence, constituted a committee for properly addressing of the situation and also directed DCP/SD to file an action taken report.

In this regard, it is submitted that the local Police has always taken measures to prevent encroachment. On several occasions joint encroachment removal programs with MCD and SDM South were conducted. On dated 21.12.2022 during encroachment removal program, conducted with SDM South, all the illegal construction was removed and prohibition of re-encroachment was ensured. In this regard, a letter was sent to the MCD vide dispatch No. 06/R/SHO/Saket, dated 02.01.2023.

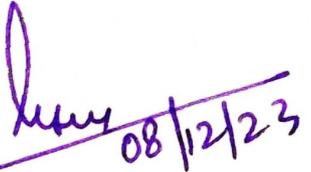
Action against the encroachment has been taken by local police and the following FIRs has been registered at PS Saket:-

S.No.	FIR No. & dt.	US	PS
1.	364/23, 28.08.23	283 IPC	Saket
2.	365/23, 28.08.23	283 IPC	Saket
3.	367/23, 29.08.23	283 IPC	Saket
4.	495/23, 04.12.23	283 IPC	Saket
5.	496/23, 04.12.23	283 IPC	Saket
6.	499/23, 05.12.23	283 IPC	Saket

Further beat staff have been briefed to keep strict watch over encroachment. The local police is regularly taking legal action against the illegal encroachment and whenever, the civic agency fixes the date for removal of encroachment and approaches local police for carrying out the drive, necessary assistance is provided by local police.

It is, therefore, humbly submitted that timely and necessary action has been taken against the encroachment and same will continue in the future as well. Necessary compliance of order shall be done effectively and in a time bound manner.

Submitted Please.


 (CHANDAN CHOWDHARY) IPS
 DY. COMMISSIONER OF POLICE
 SOUTH DISTRICT, NEW DELHI

FIRST INFORMATION REPORT
(Under Section 154 Cr.P.C.)

(धारा 154 दंड प्रक्रिया संहिता के तहत)

1. District (ज़िला): SOUTH (DELHI) P.S.(थाना): SAKET Year(वर्ष): 2023 FIR No(प्र.सू.रि.सं.):0364 Date : 28/08/2023
2. Act(s)(अधिनियम): Section(s)(धारा(एँ)):
- IPC 1860 283
3. Occurrence of Offence (अपराध की घटना):
(a Day(दिन): MONDAY Date From(दिनांक से): 28/08/2023 Date To(दिनांक तक): 28/08/2023
Time Period (समय) Time From (समय से): 19:00 hrs Time To (समय तक): 19:00 hrs
(b Information received at P.S.(थाना जहां सूचना प्राप्त हुई Date(दिनांक): 28/08/2023 Time 20:53 hrs
(c)General Diary Reference (रोजानामचा Entry No.(प्रविष्टि) 091A Date/Time 28/08/2023 20:53
4. Type of Information (सूचना का Written
5. Place of Occurrence (घटनास्थल):
(a) Direction and Distance from P.S (थाना से दूरी और WEST , 4 Km(s) Beat No(बीट सं.) : 01
(b) Address(पता): ,DDA GROUND BEHIND WINE SHOP ,LADO SARAI
(c) In case, Outside the limit of the Police Station (यदि थाना सीमा के बाहर हैं):
Name of P.S(थाना का नाम): District(ज़िला):
6. Complainant / Informant (शिकायतकर्ता/सूचनाकर्ता):
(a Name(नाम): Asst. SI (Assistant Sub-Inspector) SANDEEP KUMAR ,PIS No.28091698 ,Belt No.2730/SD
(b Date/Year of Birth (जन्म तिथि 10/06/1987 Nationality (राष्ट्रीयता): INDIA
(c)Passport No.(पासपोर्ट सं.): Date of Issue (जारी करने की तिथि Place of Issue (जारी करने का
(d Occupation POLICE OFFICER
(e Address(पता): PS SAKET, SAKET, SOUTH, DELHI, INDIA, 9911119419,
7. Details of Known/Suspect/Unknown accused with full particulars(attach separate sheet if necessary)(जात/ संदिग्ध /अज्ञात का पूरे विवरण सहित वर्णन
- NARESH SINGH (S/O) LT PURAN SINGH
(R/O) F-222,LADO SARAI, SAKET, SOUTH, DELHI, INDIA
8. Reason for delay in reporting by the complainant/informant (शिकायतकर्ता / सूचनाकर्ता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण):
NO DELAY
9. Particulars of the properties stolen/involved (attach separate sheet if necessary):
Sl.No. (क्र.सं.) Property Type(Description) Est. Value(Rs.)(मूल्य (रु में))
- 10 Total value of property stolen (चोरी हुई सम्पत्ति का कुल
- 11 Inquest Report / U.D. Case No., If any (मृत्यु समीक्षा रिपोर्ट / यू.डी.प्रकरण नं., यदि कोई

12 F.I.R. Contents (attach separate sheet, if required)(प्रथम सूचना रिपोर्ट तथ्य):

श्रीमान जी Duty Officer साहब थाना साकेत निवेदन यह है कि आज दिनांक 28-8-23 को मन ASI मय हमराह स्टाफ HC Ravinder No. 2996/SD Beat No. 1 Lado Sarai मे Patrolling Duty पर मौजूद थे। समय करीब 7.00 PM पर मन Asi मय स्टाफ DDA Ground Behind Wine Shop Lado Sarai पहुँचा जहाँ पर Ground के अन्दर एक शक्स जिसका नाम पता बाद दरियाफ्त Naresh Singh S/o Lt.Puran Singh R/o F-222 लाडो सराय मालुम चला जिसने झोपडी बनाकर अपनी गाय-भैस बांध रखी थी जिसको मन ASI ने पहले भी काफी बार वहाँ से झोपडी हटाने के लिए कहा जो Ground मे लोगो को घुमने व आने जाने मे काफी परेशानी का सामना करना पडता है। जिस कारण आने जाने वाले लोग बुरा मान रहे है। अतः उपरोक्त शक्स ने DDA Ground मे झोपडी बनाकर उसमे गाय भैस बांधकर आने जाने मे बाधा उत्पन करके अपराध U/S 283 IPC का किया जिस पर मन ASI ने अपने फोन से फोटो खिंचकर व एक लेख तैयार करके HC Ravinder No. 2996/SD के द्वारा थाना भिजवाया जा रहा है। लेख पर मुकदमा दर्ज CCTNS करके मु. संख्या से अवगत कराया जाए मन ASI मौका पर तफ्सीश मे व्यस्त हूँ। घटना की तारीख व समय :- 28-8-23 At 7.00 PM घटना स्थल :- DDA Ground Behind Wine Shop Lado Sarai लेख भेजने का समय व तारीख :- 28-8-23 At 8.30 PM SD ENGLISH ASI Sandeep No. 2730/SD PS Saket Dt 28-8-23 Police Action:- On receipt of tehrir this case has been registered . Copy of FIR along with original tehrir has been sent through HC Ravinder No. 2996/SD to ASI Sandeep No. 2730/SD for further Investigation. Copies of FIR will be sent to senior officers through Dak. Recorded by Duty officer P.S. Saket , New Delhi

13 Action Taken Since the above information reveals commission of offence(s) u/s as mentioned at Item No. 2:

(की गयी कार्यवाही: चूँकि उपरोक्त जानकारी से पता चलता है कि किया गया अपराध मद् सं.2.में उल्लेख धारा के तहत है):

(i) Registered the case and took up the

(प्रकरण दर्ज किया गया और जांच के लिए लिया

(ii) Directed (Name of the I.O.)(जांच अधिकारी का नाम SANDEEP KUMAR

Rank (पद):

ASST. SI (ASSISTANT SUB-INSPECTOR)

No(सं.): 28091698

to take up the investigation (को जांच आपने पास में लेने के लिए निर्देश दिया गया) OR

(iii) Refused investigation due to (जांच के

OR (के कारण इंकार किया या)

(iv) Transferred to P.S.(name)(थाना):

District(ज़िला):

on point of jurisdiction (को क्षेत्राधिकार के कारण हस्तांतरित)

F.I.R read over to the complainant/informant, admitted to be correctly recorded and a copy given to the free of cost : (शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पढ़ कर सुनाई गयी, सही दर्ज हुई माना और एक कॉपी निशुल्क शिकायतकर्ता को दी गयी) :

R.O.A.C.(आर.ओ.ए.सी.):

14 Signature / Thumb Impression of the Complainant / Informant:

(शिकायतकर्ता / सूचनाकर्ता के हस्ताक्षर / अंगूठे का निशान):

Signature of Officer

Name(नाम): PANKAJ TANWAR

Rank (पद): HC (HEAD CONSTABLE)

No.(सं.): 28030039

15 Date and Time of despatch to the court:

(अदालत में प्रेषण की दिनांक और समय):

FIRST INFORMATION REPORT
(Under Section 154 Cr.P.C.)

(धारा 154 दंड प्रक्रिया संहिता के तहत)

1. District (ज़िला): SOUTH (DELHI) P.S.(थाना): SAKET Year(वर्ष): 2023 FIR No(प्र.सू.रि.सं.):0365 Date : 28/08/2023
2. Act(s)(अधिनियम): Section(s)(धारा(एँ)):
- IPC 1860 283
3. Occurrence of Offence (अपराध की घटना):
(a Day(दिन): MONDAY Date From(दिनांक से): 28/08/2023 Date To(दिनांक तक): 28/08/2023
Time Period (समय) Time From (समय से): 20:00 hrs Time To (समय तक): 20:00 hrs
(b Information received at P.S.(थाना जहाँ सूचना प्राप्त हुई) Date(दिनांक): 28/08/2023 Time 22:07 hrs
(c)General Diary Reference (रोजानामचा) Entry No.(प्रविष्टि) 101A Date/Time 28/08/2023 22:07
4. Type of Information (सूचना का Written
5. Place of Occurrence (घटनास्थल):
(a) Direction and Distance from P.S (थाना से दूरी और WEST , 4 Km(s) Beat No(बीट सं.): 01
(b) Address(पता): ,DDA GROUND BEHIND WINE SHOP, LADO SARAI
(c) In case, Outside the limit of the Police Station (यदि थाना सीमा के बाहर हैं):
Name of P.S(थाना का नाम): District(ज़िला):
6. Complainant / Informant (शिकायतकर्ता/सूचनाकर्ता):
(a Name(नाम): HC (Head Constable) MURARI LAL MEENA ,PIS No.28121343 ,Belt No.0112/SD
(b Date/Year of Birth (जन्म तिथि) 15/07/1991 Nationality (राष्ट्रियता): INDIA
(c)Passport No.(पासपोर्ट सं.): Date of Issue (जारी करने की तिथि) Place of Issue (जारी करने का
(d Occupation POLICE OFFICER
(e Address(पता): PS SAKET, SAKET, SOUTH, DELHI, INDIA, 9958816192,
7. Details of Known/Suspect/Unknown accused with full particulars(attach separate sheet if necessary)(जात/ संदिग्ध / अजात का पूरे विवरण सहित वर्णन
- RAJBIR SINGH (S/O) LT JAWAHAR SINGH
(R/O) F-19,LADO SARAI, SAKET, SOUTH, DELHI, INDIA
8. Reason for delay in reporting by the complainant/informant (शिकायतकर्ता / सूचनाकर्ता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण):
NO DELAY
9. Particulars of the properties stolen/involved (attach separate sheet if necessary):
Sl.No. (क्र.सं.) Property Type(Description) Est. Value(Rs.)(मूल्य (रु में))
- 10 Total value of property stolen (चोरी हुई सम्पत्ति का कुल
11 Inquest Report / U.D. Case No., if any (मृत्यु समीक्षा रिपोर्ट / यू.डी.प्रकरण नं., यदि कोई

12 F.I.R. Contents (attach separate sheet, if required)(प्रथम सूचना रिपोर्ट तथ्य):

श्रीमान जी Duty Officer साहब थाना साकेत निवेदन यह है कि आज दिनांक 28-08-23 को मन HC मय हमराय स्टाफ HC Ravinder No. 2996/SD Beat No. 1 Lado Sarai में Patrolling Duty पर मौजूद थे। समय करीब 8.00 PM पर मन HC मय स्टाफ DDA Ground Behind Wine Shop Lado Sarai पहुँचा जहाँ पर Ground के अन्दर एक शक्स जिसका नाम पता बाद दरियाफ्त Rajbir Singh S/o Lt Jawahar Singh R/o F-19, Lado Sarai Age 66 Yrs मालुम चला जिसने झोपडी बनाकर अपनी गाय-भैस बांध रखी थी जिसको मन HC ने पहले भी काफी बार वहाँ से झोपडी हटाने के लिए कहा जो Ground में लोगो को घुमने व आने जाने में काफी परेशानी का समस्या का सामना करना पड़ता है। जिस कारण आने जाने वाले लोग बुरा मान रहे हैं। अतः उपरोक्त शक्स ने DDA Ground में झोपडी बनाकर उसमें गाय भैस बांधकर आने जाने में बाधा उत्पन्न करके अपराध U/S 283 IPC का किया जिस पर मन HC ने अपने फोन से फोटो खिंचकर व एक लेख तैयार करके HC Ravinder No. 2996/SD के द्वारा थाना भिजवाया जा रहा है। लेख पर मुकदमा दर्ज CCTNS करके मुकदमा संख्या से अवगत कराया जाए मन HC मौका पर तफसील में व्यस्त हूँ। घटना की तारीख व समय :- 28-8-23 At 8.00 PM घटना स्थल :- DDA Ground Behind Wine Shop Lado Sarai लेख भेजने का समय व तारीख :- 28-8-23 At 9.30 PM SD ENGLISH HC Murari No. 112/SD PS Saket Dt 28-8-23 Police Action:- On receipt of tehrir this case has been registered. Copy of FIR along with original tehrir has been sent through HC Ravinder No. 2996/SD to HC Murari No. 112/SD for further Investigation. Copies of FIR will be sent to senior officers through Dak. Recorded by Duty officer P.S. Saket, New Delhi

13 Action Taken Since the above information reveals commission of offence(s) u/s as mentioned at Item No. 2:

(की गयी कार्यवाही: चूंकि उपरोक्त जानकारी से पता चलता है कि किया गया अपराध मद्र सं.2 में उल्लेख धारा के तहत है):

(i) Registered the case and took up the

OR (या)

(प्रकरण दर्ज किया गया और जांच के लिए लिया)

(ii) Directed (Name of the I.O.) (जांच अधिकारी का नाम MURARI LAL MEENA

Rank (पद):

HC (HEAD CONSTABLE)

No.(सं.): 28121343

to take up the investigation (को जांच आपने पास में लेने के लिए निर्देश दिया गया) OR

(iii) Refused investigation due to (जांच के

OR (के कारण इंकार किया या)

(iv) Transferred to P.S.(name)(थाना):

District(ज़िला):

on point of jurisdiction (को क्षेत्राधिकार के कारण हस्तांतरित)

F.I.R read over to the complainant/informant, admitted to be correctly recorded and a copy given to the

free of cost : (शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पढ़ कर सुनाई गयी, सही दर्ज हुई माना और एक कॉपी निशुल्क शिकायतकर्ता को दी गयी) :

R.O.A.C.(आर.ओ.ए.सी.):

14 Signature / Thumb Impression
of the Complainant / Informant:

(शिकायतकर्ता / सूचनाकर्ता के हस्ताक्षर / अंगूठे का निशान):

Signature of Officer

Name(नाम): PANKAJ TANWAR

Rank (पद): HC (HEAD CONSTABLE)

No.(सं.): 28030039

15 Date and Time of despatch to the court:

(अदालत में प्रेषण की दिनांक और समय):

FIRST INFORMATION REPORT
(Under Section 154 Cr.P.C.)

(धारा 154 दंड प्रक्रिया संहिता के तहत)

1. District (ज़िला): SOUTH (DELHI) P.S.(थाना): SAKET Year(वर्ष): 2023 FIR No(प्र.सू.रि.सं.):0367 Date : 29/08/2023

2. Act(s)(अधिनियम): Section(s)(धारा(एँ)):
- IPC 1860 283

3. Occurrence of Offence (अपराध की घटना):

(a Day(दिन): TUESDAY Date From(दिनांक से): 29/08/2023 Date To(दिनांक तक): 29/08/2023

Time Period (समय) Time From (समय से): 12:40 hrs Time To (समय तक): 12:40 hrs

(b Information received at P.S.(थाना जहाँ सूचना प्राप्त हुई) Date(दिनांक): 29/08/2023 Time 13:50 hrs

(c)General Diary Reference (रोजानामचा) Entry No.(प्रविष्टि) 061A Date/Time 29/08/2023 14:44

4. Type of Information (सूचना का) Written

5. Place of Occurrence (घटनास्थल):

(a) Direction and Distance from P.S (थाना से दूरी और) N/A , 3 Km(s) Beat No(बीट सं.): 01

(b) Address(पता): ,DDA GROUND BEHIND WINE SHOP ,LADO SARAI ND

(c) In case, Outside the limit of the Police Station (यदि थाना सीमा के बाहर है):

Name of P.S(थाना का नाम): District(ज़िला):

6. Complainant / Informant (शिकायतकर्ता/सूचनाकर्ता):

(a Name(नाम): HC (Head Constable) RAVINDER KUMAR ,PIS No.28091404 ,Belt No.2996/SD

(b Date/Year of Birth (जन्म तिथि) 05/01/1986 Nationality (राष्ट्रीयता): INDIA

(c)Passport No.(पासपोर्ट सं.): Date of Issue (जारी करने की तिथि) Place of Issue (जारी करने का)

(d Occupation POLICE OFFICER

(e Address(पता): PS SAKET, SAKET, SOUTH, DELHI, INDIA, 8826823191,

7. Details of Known/Suspect/Unknown accused with full particulars(attach separate sheet if necessary)(जात/ संदिग्ध /अजात का पूरे विवरण सहित वर्णन

- DARSHAN SINGH (S/O) JAWAHAR SINGH

(R/O) F- 208 LADO SARAI VILLAGE, SAKET, SOUTH, DELHI, INDIA

8. Reason for delay in reporting by the complainant/informant (शिकायतकर्ता / सूचनाकर्ता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण):
NO DELAY

9. Particulars of the properties stolen/involved (attach separate sheet if necessary):

Sl.No. (क्र.सं.) Property Type(Description) Est. Value(Rs.)(मूल्य (रु में))

10 Total value of property stolen (चोरी हुई सम्पत्ति का कुल

11 Inquest Report / U.D. Case No., if any (मृत्यु समीक्षा रिपोर्ट / यू-डी.प्रकरण न., यदि कोई

12 F.I.R. Contents (attach separate sheet, if required)(प्रथम सूचना रिपोर्ट तथ्य):

श्रीमान जी ड्यूटी officer साहब ताना साकेत ND निवेदन यह है कि आज दिनांक 29/08/23 को मन HC मय हमराह ASI Sandeep No. 2730/SD Beat NO. 01 लाडो सराय गांव में Patrolling Duty पर मौजूद थे। समय करीब 12:40 Pm पर मन HC मय हमराह Staff DDA Ground Behind Wine Shop Lado Sarai पहुंचा जहाँ पर Ground के अन्दर एक शक्स जिसका नाम पता बाद दरियाफ्त Darshan Singh S/O Jawahar Singh R/O F-- 208 Lado Sarai Village मालूम चला जिसने झोपडी बनाकर अपनी गाय भैस DDA Ground में बांध रखी थी। जिसको मन hc ने काफी बार वहां से जोपडी हटाने के लिए कहा। जो Ground में लोगो को घूमने व आने- जाने में काफी परेशानी का सामना करना पडता है। जिस कारण आने- जाने वाले लोग बुरा मान रहे थे। अतः उपरोक्त शक्स ने DDA Ground में झोपडी बनाकर उसमें गाय- भैस बांधकर आने- जाने में बांदा उत्पन्न करके अपराध U/S 283 IPC का किया है। जिस पर मन HC ने अपने फोन से फोटो खींचकर व एक लेख तैयार करके ASI Sandeep NO. 2730/SD के द्वारा थाना भिजवाया जा रहा है। लेख पर मुकदमा दर्ज CCTNS करके मुकदमा नम्बर से अवगत कराया जाए। मन HC मका पर तफ्तीश में व्यस्त हूँ। घटना की तारीख व समय 29/08/23 at 12:40 PM घटना स्थल DDA Ground Behind Wine Shop Lado Sarai ND लेख भेजने की तारीख व समय - 29/08/23 at 1:50 PM Attested By HC Ravinder NO. 2996/SD PS Saket ND Police Action:- On receipt of tehrir this case has been registered . Copy of FIR along with original tehrir has been sent through ASI SANDEEP to HC RAVINDER NO. 2996/SD for further Investigation. Copies of FIR will be sent to senior officers through Dak. Recorded by Duty officer P.S. Saket , New Delhi

13 Action Taken Since the above information reveals commission of offence(s) u/s as mentioned at Item No. 2:

(की गयी कार्यवाही: चूंकि उपरोक्त जानकारी से पता चलता है कि किया गया अपराध ऋद सं.2.में उल्लेख धारा के तहत है):

(i) Registered the case and took up the

(प्रकरण दर्ज किया गया और जांच के लिए लिया

OR (या)

(ii) Directed (Name of the I.O.)(जांच अधिकारी का नाम RAVINDER KUMAR

Rank (पद):

HC (HEAD CONSTABLE)

No(सं.): 28091404

to take up the investigation (को जांच आपने पास में लेने के लिए निर्देश दिया गया) OR

OR (के कारण इंकार किया या)

(iii) Refused investigation due to(जांच के

(iv) Transferred to P.S.(name)(थाना):

District(ज़िला):

on point of jurisdiction (को क्षेत्राधिकार के कारण हस्तांतरित)

F.I.R read over to the complainant/informant, admitted to be correctly recorded and a copy given to the

free of cost : (शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पढ़ कर सुनाई गयी, सही दर्ज हुई माना और एक कॉपी निशुल्क शिकायतकर्ता को दी गयी) :

R.O.A.C.(आर.ओ.ए.सी.):

14 Signature / Thumb Impression

of the Complainant / Informant:

(शिकायतकर्ता / सूचनाकर्ता के हस्ताक्षर / अंगूठे का निशान):

Signature of Officer

Name(नाम): KAILASH CHAND

Rank (पद): HC (HEAD CONSTABLE)

No.(सं.): 28031355

15 Date and Time of despatch to the court:

(अदालत में प्रेषण की दिनांक और समय):

FIRST INFORMATION REPORT
(Under Section 154 Cr.P.C.)

(धारा 154 दंड प्रक्रिया संहिता के तहत)

1. District (ज़िला): SOUTH (DELHI) P.S.(थाना): SAKET Year(वर्ष): 2023 FIR No(प्र.सू.रि.सं.):0495 Date : 04/12/2023

2. Act(s)(अधिनियम): Section(s)(धारा(एँ)):

- IPC 1860 283

3. Occurrence of Offence (अपराध की घटना):

(a Day(दिन): MONDAY Date From(दिनांक से): 04/12/2023 Date To(दिनांक तक): 04/12/2023

Time Period (समय) Time From (समय से): 20:00 hrs Time To (समय तक): 20:00 hrs

(b Information received at P.S.(थाना जहाँ सूचना प्राप्त हुई) Date(दिनांक): 04/12/2023 Time 21:40 hrs

(c)General Diary Reference (रोजानामचा) Entry No.(प्रविष्टि) 122A Date/Time 04/12/2023 21:40

4. Type of Information (सूचना का Written

5. Place of Occurrence (घटनास्थल):

(a) Direction and Distance from P.S (थाना से दूरी और N/A , 1 Km(s) Beat No(बीट सं.): 01

(b) Address(पता): ,DDA GROUND ,BEHIND WINE SHOP LADO SARAI

(c) In case, Outside the limit of the Police Station (यदि थाना सीमा के बाहर है):

Name of P.S(थाना का नाम):

District(ज़िला):

6. Complainant / Informant (शिकायतकर्ता/सूचनाकर्ता):

(a Name(नाम): HC (Head Constable) RAVINDER KUMAR ,PIS No.28091404 ,Belt No.2996/SD

(b Date/Year of Birth (जन्म तिथि) 05/01/1986 Nationality (राष्ट्रीयता): INDIA

(c)Passport No.(पासपोर्ट सं.): Date of Issue (जारी करने की तिथि) Place of Issue (जारी करने का

(d Occupation POLICE OFFICER

(e Address(पता): PS SAKET, SAKET, SOUTH, DELHI, INDIA, 8826823191,

7. Details of Known/Suspect/Unknown accused with full particulars(attach separate sheet if necessary)(जात/ संदिग्ध /अजात का पुरे विवरण सहित वर्णन

- RAM KUMAR (S/O) LT SANT RAM

(R/O) F-713/1,LADO SARAI VILLAGE, SAKET, SOUTH, DELHI, INDIA

8. Reason for delay in reporting by the complainant/informant (शिकायतकर्ता / सूचनाकर्ता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण): NO DELAY

9. Particulars of the properties stolen/involved (attach separate sheet if necessary):

Sl.No. (क्र.सं.) Property Type(Description)

Est. Value(Rs.)(मूल्य (रु में))

10 Total value of property stolen (चोरी हुई सम्पत्ति का कुल

11 Inquest Report / U.D. Case No., if any (मृत्यु समीक्षा रिपोर्ट / यू.डी.प्रकरण न., यदि कोई

12 F.I.R. Contents (attach separate sheet, if required)(प्रथम सूचना रिपोर्ट तथ्य):

श्रीमान जी Duty Officer साहब थाना साकेत निवेदन यह है कि आज दिनांक 04-12-2023 को मन HC मय हमराह स्टाफ ASI Sandeep No. 2730/SD Beat No. 1 Lado Sarai मे Patrolling Duty पर मौजूद थे। समय करीब 8.00 PM पर मन HC मय स्टाफ DDA Ground Behind Wine Shop Lado Sarai पहुँचा जहाँ पर Ground के अन्दर एक शक्स जिसका नाम पता बाद दरियाफ्त Ram Kumar S/o Lt.Sant Ram R/o F-713/1, Lado Sarai Village Age 57 Yrs मालूम चला जिसने झोपडी बनाकर अपनी गाय-भैंस बांध रखी थी जिसको मन HC ने पहले भी काफी बार वहाँ से झोपडी हटाने के लिए कहा जो Ground मे लोगो को घुमने व आने जाने मे काफी परेशानी का सामना करना पडता है। जिस कारण आने जाने वाले लोग बुरा मान रहे है। अतः उपरोक्त शक्स ने DDA Ground मे झोपडी बनाकर उसमे गाय भैंस बांधकर आने जाने मे बाधा उत्पन्न करके अपराध U/S 283 IPC का किया जिस पर मन HC ने अपने फोन से फोटो खिंचकर व एक लेख तैयार करके ASI Sandeep No. 2730/SD के द्वारा थाना भिजवाया जा रहा है। लेख पर मुकदमा दर्ज CCTNS करके मु. संख्या से अवगत कराया जाए मन HC मौका पर तफ्सीश मे व्यस्त हूँ। घटना की तारीख व समय :- 04-12-2023 At 8.00 PM घटना स्थल :- DDA Ground Behind Wine Shop Lado Sarai लेख भेजने का समय व तारीख :- 04-12-2023 At 8.30 PM SD English HC Ravinder No. 2996/SD PS Saket Dt 04-12-2023 Police Action:- On receipt of tehrir this case has been registered . Copy of FIR along with original tehrir has been sent through ASI Sandeep No. 2730/SD to HC Ravinder No. 2996/SD for further Investigation. Copies of FIR will be sent to senior officers through Dak. Recorded by Duty officer P.S. Saket , New Delhi

13 Action Taken Since the above information reveals commission of offence(s) u/s as mentioned at Item No. 2:

(की गयी कार्यवाही: चूंकि उपरोक्त जानकारी से पता चलता है कि किया गया अपराध मद् सं.2.में उल्लेख धारा के तहत है):

(i) Registered the case and took up the

(प्रकरण दर्ज किया गया और जांच के लिए लिया

OR (या)

(ii) Directed (Name of the I.O.)(जांच अधिकारी का नाम RAVINDER KUMAR

Rank (पद):

HC (HEAD CONSTABLE)

No(सं.): 28091404

to take up the investigation (को जांच आपने पास में लेने के लिए निर्देश दिया गया) OR

(iii) Refused investigation due to(जांच के

OR (के कारण इंकार किया या)

(iv) Transferred to P.S.(नाम):

District(ज़िला):

on point of jurisdiction (को क्षेत्राधिकार के कारण हस्तांतरित)

F.I.R read over to the complainant/informant, admitted to be correctly recorded and a copy given to the free of cost : (शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पढ़ कर सुनाई गयी, सही दर्ज हुई माना और एक कॉपी निशुल्क शिकायतकर्ता को दी गयी) :

R.O.A.C.(आर.ओ.ए.सी.):

14 Signature / Thumb Impression
of the Complainant / Informant:

(शिकायतकर्ता / सूचनाकर्ता के हस्ताक्षर / अंगूठे का निशान):

Signature of Officer

Name(नाम): RAM SINGH

Rank (पद): ASST. SI (ASSISTANT SUB-INSPECTOR)

No.(सं.): 28910294

15 Date and Time of despatch to the court:

(अदालत में प्रेषण की दिनांक और समय):

FIRST INFORMATION REPORT
(Under Section 154 Cr.P.C.)

(धारा 154 दंड प्रक्रिया संहिता के तहत)

1. District (ज़िला): SOUTH (DELHI) P.S.(थाना): SAKET Year(वर्ष): 2023 FIR No(प्र.सू.रि.सं.):0496 Date : 04/12/2023

2. Act(s)(अधिनियम): Section(s)(धारा(एँ)):
- IPC 1860 283

3. Occurrence of Offence (अपराध की घटना):

(a) Day(दिन): MONDAY Date From(दिनांक से): 04/12/2023 Date To(दिनांक तक): 04/12/2023
Time Period (समय) Time From (समय से): 20:10 hrs Time To (समय तक): 20:10 hrs
(b) Information received at P.S.(थाना जहां सूचना प्राप्त हुई Date(दिनांक): 04/12/2023 Time 21:41 hrs
(c) General Diary Reference (रोजानामचा Entry No.(प्रविष्टि 123A Date/Time 04/12/2023 21:41

4. Type of Information (सूचना का Written

5. Place of Occurrence (घटनास्थल):

(a) Direction and Distance from P.S (थाना से दूरी और WEST , 4 Km(s) Beat No(बीट सं.): 01
(b) Address(पता): ,DDA GROUND ,BEHIND WINE SHOP LADO SARAI
(c) In case, Outside the limit of the Police Station (यदि थाना सीमा के बाहर है):
Name of P.S(थाना का नाम): District(ज़िला):

6. Complainant / Informant (शिकायतकर्ता/सूचनाकर्ता):

(a) Name(नाम): Asst. SI (Assistant Sub-Inspector) SANDEEP KUMAR ,PIS No.28091698 ,Belt No.2730/SD
(b) Date/Year of Birth (जन्म तिथि 10/06/1987 Nationality (राष्ट्रीयता): INDIA
(c) Passport No.(पासपोर्ट सं.): Date of Issue (जारी करने की तिथि Place of Issue (जारी करने का
(d) Occupation POLICE OFFICER
(e) Address(पता): PS SAKET, SAKET, SOUTH, DELHI, INDIA, 9911119419,

7. Details of Known/Suspect/Unknown accused with full particulars(attach separate sheet if necessary)(जात/ संदिग्ध / अजात का पुरे विवरण सहित वर्णन

- HARBEER SINGH (S/O) DEEP CHAND
(R/O) F-216 NEAR DDA FLAT LADO SARAI, SAKET, SOUTH, DELHI, INDIA

8. Reason for delay in reporting by the complainant/informant (शिकायतकर्ता / सूचनाकर्ता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण):
NO DELAY

9. Particulars of the properties stolen/involved (attach separate sheet if necessary):

Sl.No. (क्र.सं.) Property Type(Description) Est. Value(Rs.)(मूल्य (रु में))

10 Total value of property stolen (चोरी हुई सम्पत्ति का कुल

11 Inquest Report / U.D. Case No., if any (मृत्यु समीक्षा रिपोर्ट / यू.डी.प्रकरण न., यदि कोई

12 F.I.R. Contents (attach separate sheet, if required)(प्रथम सूचना रिपोर्ट तथ्य):

श्रीमान जी Duty Officer साहब थाना साकेत निवेदन यह है कि आज दिनांक 04-12-2023 को मन ASI मय हमराह स्टाफ HC Ravinder No. 2996/SD Beat No. 1 Lado Sarai में Patrolling Duty पर मौजूद थे। समय करीब 8.10 PM पर मन ASI मय स्टाफ DDA Ground Behind Wine Shop Lado Sarai पहुँचा जहाँ पर Ground के अन्दर एक शक्स जिसका नाम पता बाद दरियाफ्त Harbeer Singh S/o Deep Chand R/o F-216 Near DDA Flat Lado Sarai Age 54 Yrs मालूम चला जिसने झोपडी बनाकर अपनी गाय-भैस बांध रखी थी जिसको मन ASI ने पहले भी काफी बार वहाँ से झोपडी हटाने के लिए कहा जो Ground में लोगो को घुमने व आने जाने में काफी परेशानी का सामना करना पड़ता है। जिस कारण आने जाने वाले लोग बुरा मान रहे हैं। अतः उपरोक्त शक्स ने DDA Ground में झोपडी बनाकर उसमें गाय भैस बांधकर आने जाने में बाधा उत्पन्न करके अपराध U/S 283 IPC का किया जिस पर मन ASI ने अपने फोन से फोटो खिंचकर व एक लेख तैयार करके HC Ravinder No. 2996/SD के द्वारा थाना भिजवाया जा रहा है। लेख पर मुकदमा दर्ज CCTNS करके मु. संख्या से अवगत कराया जाए मन ASI मौका पर तफ्सील में व्यस्त हूँ। घटना की तारीख व समय :- 04-12-2023 At 08.10 PM घटना स्थल :- DDA Ground Behind Wine Shop Lado Sarai लेख भेजने का समय व तारीख :- 04-12-2023 At 08.40 PM SD English ASI Sandeep No. 2730/SD PS Saket Dt 04/12/2023 Police Action:- On receipt of tehrir this case has been registered . Copy of FIR along with original tehrir has been sent through HC Ravinder No. 2996/SD to ASI Sandeep No. 2730/SD for further Investigation. Copies of FIR will be sent to senior officers through Dak. Recorded by Duty officer P.S. Saket , New Delhi

13 Action Taken Since the above information reveals commission of offence(s) u/s as mentioned at Item No. 2:

(की गयी कार्यवाही: चूंकि उपरोक्त जानकारी से पता चलता है कि किया गया अपराध मद सं.2 में उल्लेख धारा के तहत है):

(i) Registered the case and took up the

(प्रकरण दर्ज किया गया और जांच के लिए लिया

OR (या)

(ii) Directed (Name of the I.O.) (जांच अधिकारी का नाम SANDEEP KUMAR

Rank (पद):

ASST. SI (ASSISTANT SUB-INSPECTOR)

No(सं.): 28091698

to take up the investigation (को जांच आपने पास में लेने के लिए निर्देश दिया गया) OR

(iii) Refused investigation due to (जांच के

OR (के कारण इंकार किया या)

(iv) Transferred to P.S.(नाम):

District(ज़िला):

on point of jurisdiction (को क्षेत्राधिकार के कारण हस्तांतरित)

F.I.R read over to the complainant/informant, admitted to be correctly recorded and a copy given to the

free of cost : (शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पढ़ कर सुनाई गयी, सही दर्ज हुई माना और एक कॉपी निशुल्क शिकायतकर्ता को दी गयी) :

R.O.A.C.(आर.ओ.ए.सी.):

14 Signature / Thumb Impression

of the Complainant / Informant:

(शिकायतकर्ता / सूचनाकर्ता के हस्ताक्षर / अंगूठे का निशान):

Signature of Officer

Name(नाम): RAM SINGH

Rank (पद): ASST. SI (ASSISTANT SUB-INSPECTOR)

No.(सं.): 28910294

15 Date and Time of despatch to the court:

(अदालत में प्रेषण की दिनांक और समय):

FIRST INFORMATION REPORT

(Under Section 154 Cr.P.C.)

(धारा 154 दंड प्रक्रिया संहिता के तहत)

1. District (ज़िला): SOUTH (DELHI) P.S.(थाना): SAKET Year(वर्ष): 2023 FIR No(प्र.सू.रि.सं.):0499 Date : 05/12/2023

2. Act(s)(अधिनियम): Section(s)(धारा(एँ)):
- IPC 1860 283

3. Occurrence of Offence (अपराध की घटना):

(a) Day(दिन): TUESDAY Date From(दिनांक से): 05/12/2023 Date To(दिनांक तक): 05/12/2023
Time Period (समय) Time From (समय से): 20:10 hrs Time To (समय तक): 20:10 hrs
(b) Information received at P.S.(थाना जहां सूचना प्राप्त हुई Date(दिनांक): 05/12/2023 Time 21:25 hrs
(c) General Diary Reference (रोजानामचा Entry No.(प्रविष्टि 107A Date/Time 05/12/2023 21:25

4. Type of Information (सूचना का Written

5. Place of Occurrence (घटनास्थल):

(a) Direction and Distance from P.S (थाना से दूरी और WEST , 4 Km(s) Beat No(बीट सं.): 01
(b) Address(पता): ,DDA GROUND BEHIND WINE SHOP ,LADO SARAI
(c) In case, Outside the limit of the Police Station (यदि थाना सीमा के बाहर हैं):
Name of P.S(थाना का नाम): District(ज़िला):

6. Complainant / Informant (शिकायतकर्ता/सूचनाकर्ता):

(a) Name(नाम): HC (Head Constable) RAVINDER KUMAR ,PIS No.28091404 ,Belt No.2996/SD
(b) Date/Year of Birth (जन्म तिथि 05/01/1986 Nationality (राष्ट्रीयता): INDIA
(c) Passport No.(पासपोर्ट सं.): Date of Issue (जारी करने की तिथि) Place of Issue (जारी करने का
(d) Occupation NOT KNOWN
(e) Address(पता): PS SAKET, SAKET, SOUTH, DELHI, INDIA, 8826823191,

7. Details of Known/Suspect/Unknown accused with full particulars(attach separate sheet if necessary)(जात/ सदिग्ध /अजात का पुरे विवरण सहित वर्णन

- PARMVIR SINGH (S/O) DEEP CHAND
(R/O) F-216,LADO SARAI VILLAGE, SAKET, SOUTH, DELHI, INDIA

8. Reason for delay in reporting by the complainant/informant (शिकायतकर्ता / सूचनाकर्ता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण):
NO DELAY

9. Particulars of the properties stolen/involved (attach separate sheet if necessary):

Sl.No. (क्र.सं.) Property Type(Description) Est. Value(Rs.)(मूल्य (रु में))

10 Total value of property stolen (चोरी हुई सम्पत्ति का कुल

11 Inquest Report / U.D. Case No., if any (मृत्यु समीक्षा रिपोर्ट / यू.डी.प्रकरण नं., यदि कोई

12 F.I.R. Contents (attach separate sheet, if required)(प्रथम सूचना रिपोर्ट तथ्य):

श्रीमान जी Duty Officer साहब थाना साकेत निवेदन यह है कि आज दिनांक 05-12-2023 को मन HC मय हमराह स्टाफ ASI Sandeep No. 2730/SD Beat No. 1 Lado Sarai मे Patrolling Duty पर मौजूद थे। समय करीब 8.10 PM पर मन HC मय स्टाफ DDA Ground Behind Wine Shop Lado Sarai पहुँचा जहाँ पर Ground के अन्दर एक शक्स जिसका नाम पता बाद दरियाफ्त Parmvir Singh S/o Deep Chand R/o F-216, Lado Sarai Village Age 50 Yrs मालुम चला जिसने झोपडी बनाकर अपनी गाय-भैस बांध रखी थी जिसको मन HC ने पहले भी काफी बार वहाँ से झोपडी हटाने के लिए कहा जो Ground मे लोगो को घुमने व आने जाने मे काफी परेशानी का सामना करना पडता है। जिस कारण आने जाने वाले लोग बुरा मान रहे है। अतः उपरोक्त शक्स ने DDA Ground मे झोपडी बनाकर उसमे गाय भैस बांधकर आने जाने मे बाधा उत्पन करके अपराध U/S 283 IPC का किया जिस पर मन HC ने अपने फोन से फोटो खिंचकर व एक लेख तैयार करके ASI Sandeep No. 2730/SD के द्वारा थाना भिजवाया जा रहा है। लेख पर मुकदमा दर्ज CCTNS करके मु. संख्या से अवगत कराया जाए मन HC मौका पर तफ्सीश मे व्यस्त हूँ। घटना की तारीख व समय :- 05-12-2023 At 8.10 PM घटना स्थल :- DDA Ground Behind Wine Shop Lado Sarai लेख भेजने का समय व तारीख :- 05-12-2023 At 8.50 PM SD English HC Ravinder No. 2996/SD PS Saket Dt 05-12-2023 Police Action:- On receipt of tehrir this case has been registered . Copy of FIR along with original tehrir has been sent through ASI Sandeep No. 2730/SD to HC Ravinder No. 2996/SD for further Investigation. Copies of FIR will be sent to senior officers through Dak. Recorded by Duty officer P.S. Saket , New Delhi

13 Action Taken Since the above information reveals commission of offence(s) u/s as mentioned at Item No. 2:

(की गयी कार्यवाही: चूंकि उपरोक्त जानकारी से पता चलता है कि किया गया अपराध म.सं.2.में उल्लेख धारा के तहत है):

(i) Registered the case and took up the

(प्रकरण दर्ज किया गया और जांच के लिए लिया

OR (या)

(ii) Directed (Name of the I.O.)(जांच अधिकारी का नाम RAVINDER KUMAR

Rank (पद):

HC (HEAD CONSTABLE)

No(सं.): 28091404

to take up the investigation (को जांच आपने पास में लेने के लिए निर्देश दिया गया) OR

(iii) Refused investigation due to (जांच के

OR (के कारण इंकार किया या)

(iv) Transferred to P.S.(नाम):

District(ज़िला):

on point of jurisdiction (को क्षेत्राधिकार के कारण हस्तांतरित)

F.I.R read over to the complainant/informant, admitted to be correctly recorded and a copy given to the free of cost : (शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पढ़ कर सुनाई गयी, सही दर्ज हुई माना और एक कॉपी निशुल्क शिकायतकर्ता को दी गयी) :

R.O.A.C.(आर.ओ.ए.सी.):

14 Signature / Thumb Impression

of the Complainant / Informant:

(शिकायतकर्ता / सूचनाकर्ता के हस्ताक्षर / अंगूठे का निशान):

Signature of Officer

Name(नाम): RAM SINGH

Rank (पद): ASST. SI (ASSISTANT SUB-INSPECTOR)

No.(सं.): 28910294

15 Date and Time of despatch to the court:

(अदालत में प्रेषण की दिनांक और समय):